DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... I Addl on dated – 26/1/17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL				The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
				NIL		

अप. मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं0 1 गाजियाबाद

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

17.1.17

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद

In the Court of.....कोर्ट नं-2, गाजियाबाद.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
नियतवाद		NIL				The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
निस्तारितवाद		NIL				

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद
17.1.17

A.C.J.M.
Court No. 3, Ghaziabad

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA) 11-1-2017

In the Court of ACJM-3 GZB

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	113/17	State / Tahir	MV Act	Masoorie	100/-	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	114/17	" Pervez	"	"	100/-	
	115/17	" Maroof	"	"	100/-	
	116/17	" Shehnawaz	"	"	100/-	
	117/17	" Shahid.	"	"	100/-	
		Disposed	NIL			

A.C.J.M.
Court No. 3, Ghaziabad